

"that this House do agree with the Twelfth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th March, 1986."

*The motion was adopted*

15.30 hrs

**PAYMENT OF BONUS (AMENDMENT) BILL\***

*(Amendment of section 1, etc.)*

[English]

DR. DATTA SAMANT (Bombay South Central) : Sir, I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965."

*The motion was adopted.*

DR. DATTA SAMANT : Sir, I introduce the Bill.

15.31 hrs

**REGIONAL RURAL BANKS  
(AMENDMENT) BILL\***

*(Amendment of section 2, etc)*

[English]

DR. SUDHIR ROY (Burdwan) : Sir, I beg to move for leave to introduce a Bill further to amend the Regional Rural Banks Act, 1976.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Regional Rural Banks Act, 1976."

*The motion was adopted.*

DR. SUDHIR ROY ; Sir, I introduce the Bill.

15.32 hrs

**CONSTITUTION (AMENDMENT) BILL\***

*(Amendment of article 368)*

[English]

PROF. MADHU DANDAVATE (Rajapur) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

PROF. MADHU DANDAVATE : Sir, I introduce the Bill.

15.33 hrs

**CONSTITUTION (AMENDMENT) BILL\***

*(Amendment of articles 75 and 164)*

[English]

PROF. MADHU DANDAVATE (Rajapur) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

PROF. MADHU DANDAVATE ; Sir, I introduce the Bill.

15.34 hrs

**HOARDING AND PROFITEERING  
PREVENTION BILL\***

[English]

PROF. MADHU DANDAVATE (Rajapur) ; Sir, I beg to move for leave to introduce a Bill to provide for the prevention of hoarding of and profiteering in essential commodities of daily use.